COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 3355 OF 2017 & IA NO. 843 OF 2017

Dated: 27th November, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:			
Azure Photovoltaic Private L	imited		Appellant(s)
Vs. Gulbarga Electricity Supply	Corporation Limited & Anr.		Respondent(s)
Counsel for the Appellant(s)	· Mr C S Vaidvanathan Sr	Adv	

Course for the Appeliant(s)	•	Mr. C. S. Valdyanaman, Sr. Adv. Ms. Anuradha Mukherjee Ms. Shikha Tandon Mr. Amar Singhania
Counsel for the Respondent(s)	:	Mr. Sandeep Grover Ms. Pankhuri Bhardwaj for R-1

ORDER

List the matter high on board on 07.12.2017. Interim order to continue until further orders.

(I.J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/tpd